

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 210- IA/496(AHM) 2022
ITEM No 211- IA/595(AHM) 2022
ITEM No 212- IA/901(AHM) 2022
ITEM No 213- IA/1017(AHM) 2022
ITEM No 214- IA/1018(AHM) 2022
ITEM No 215- IA/1019(AHM) 2022
ITEM No 216- IA/1020(AHM) 2022
In
CP(IB) 53 of 2017

Order under Section 7 IBC

IN THE MATTER OF:

ICICI Bank Ltd
V/s
ABG Shipyard Ltd

.....Applicant

.....Respondent

Order delivered on ..13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jay Kansara, Adv. i/b. Wadia Ghandy & Co.
For the Liquidator : Mr. Monaal Davawala, Adv.
For the Respondent No. 2 : Mr. Rishi Agarwal, Adv. Mr. Vijay Aggarwal, Adv.
: Mr. Devyash Tripathi, Adv. Mr. Divyanshu Bhardwaj Adv.
: Mr. Shubham Aggarwal, Adv.

ORDER

Since the matter is still pending before the Hon'ble Supreme Court, matter stands adjourned to 26.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**